

RAJYA SABHA

Monday, the 2nd December, 2019/11 Agrahayana, 1941 (Saka)

The House met at eleven of the clock,

MR. CHAIRMAN *in the Chair*

PAPERS LAID ON THE TABLE

I Reports and Accounts (2018-19) of various companies, institutes and Centres

II MoU between Govt. of India and NALCO

THE MINISTER OF PARLIAMENTARY AFFAIRS; THE MINISTER OF COAL; THE MINISTER OF MINES (SHRI PRALHAD JOSHI): Sir, I lay on the Table—

I(A) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—

- (i) (a) Thirty-eighth Annual Report and Accounts of the National Aluminium Company Limited (NALCO), Bhubaneswar, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
(b) Review by Government on the working of the above Company.
[Placed in Library. *See* No. L.T. 1065/17/19]
- (ii) (a) Forty-seventh Annual Report and Accounts of the Mineral Exploration Corporation Limited (MECL), Nagpur, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
(b) Review by Government on the working of the above Corporation.
[Placed in Library. *See* No. L.T. 1067/17/19]
- (iii) (a) Forty-seventh Annual Report and Accounts of the Bharat Gold Mines Limited (BGML), Karnataka, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
(b) Review by Government on the working of the above company.
[Placed in Library. *See* No. L.T. 1070/17/19]

- (iv) (a) Sixty-third Annual Report and Accounts of the NLC India Limited (NLCIL), Chennai, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon

[Placed in Library. *See* No. L.T. 1467/17/19]

- (b) Seventh Annual Report and Accounts of the Neyveli Uttar Pradesh Power Ltd., Lucknow, a subsidiary company of the NLC India Limited, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

[Placed in Library. *See* No. L.T. 1069/17/19]

- (c) Thirteenth Annual Report and Accounts of the NLC Tamil Nadu Power Limited (NTPL), Chennai, a subsidiary company of the NLC India Limited, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (d) Review by Government on the working of the above Company and its subsidiaries.

[Placed in Library. *See* No. L.T. 1069/17/19]

- (v) (a) Annual Report and Accounts of the Hindustan Copper Limited (HCL), Kolkata, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

- (b) Review by Government on the working of the above Company.

[Placed in Library. *See* No. L.T. 1066/17/19]

(B) A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the Jawaharlal Nehru Aluminium Research Development and Design Centre (JNARDDC), Nagpur, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Centre.

[Placed in Library. *See* No. L.T. 1073/17/19]

- (ii) (a) Annual Report and Accounts of the National Institute of Miners' Health (NIMH), Nagpur, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L.T. 1468/17/19]

- (iii) (a) Annual Report and Accounts of the National Institute of Rock Mechanics (NIRM), Bengaluru, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L.T. 1071/17/19]

- II. Memorandum of Understanding between the Government of India (Ministry of Mines) and the National Aluminium Company Limited (NALCO), for the year 2019-20.

[Placed in Library. *See* No. L.T. 1064/17/19]

Notifications of the Ministry of Defence

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH); AND THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHRIPAD YESSO NAIK):
Sir, I lay on the Table, under article 309 of the Constitution, a copy each (in English and Hindi) of the following Notifications of the Ministry of Defence:—

- (1) S.R.O. 01 (E), dated the 25th February, 2019, publishing the Army Officers Pay (Amendment) Rules, 2019.
- (2) S.R.O. 02 (E), dated the 25th February, 2019, publishing the Air Force Officers Pay (Amendment) Rules, 2019.
- (3) S.R.O. 03 (E), dated the 25th February, 2019, publishing the Navy Officers Pay (Amendment) Regulations, 2019.

[Placed in Library. *See* No. L.T. 821/17/19]